

Andhra Pradesh Water Resources Development Corporation (Amendment) Act, 2004

8 of 2004

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PREAMBLE

AN ACT TO AMEND THE ANDHRARADESH WATER RESOURCES DEVELOPMENT CORPORATION ACT, 1997.

Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Fifty-fifth Year of the Republic of India as follows:-

<u>1.</u> Short title and commencement :-

(1) This Act may be called the Andhra Pradesh Water Resources Development Corporation (Amendment) Act, 2004.

(2) It shall be deemed to have come into force on the 3rd December, 2003.

2. Amendment of section 34 :-

In the Andhra Pradesh Water Resources Development Corporation Act, 1997(Act 12 of 1997), in section 34, in sub-section (2), for the words "shall not exceed rupees one thousand crores", the words "shall not exceed rupees three thousand crores", shall be substituted.

3. Repeal of Ordinance 8 of 2003 :-

The Andhra Pradesh Water Resources Development Corporation (Amendment) Ordinance, 2003 is hereby repealed.